

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 304**  
**IB-228(PB)/2018**  
**New IA-3504/2024**

**IN THE MATTER OF:**  
**Relan Buildwell Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**Kaliber Associates Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016 (Liq.)**

**Order delivered on 18.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Liq. :** Adv. Anirban Bhattacharya, Adv. Rajeev  
Chowdhary

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-3504/2024:** The IA has been preferred by the Liquidator for taking 18<sup>th</sup> Progress Report on record. For the reasons stated therein, **the IA is allowed** and the report is kept on record, subject to all just exceptions.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**